

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 165(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

Neeraj Bhatia

V/s.

M/s. Summit Aviation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

On the joint request made by the parties hearing is deferred to 6.9.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT



(S.K. MOHAPATRA)
MEMBER (T)

Dated: 27/07/2016
(Vidya)